White Pepper

772. Shri A. K. Gopalan: Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether it is a fact that Government have approved a scheme to grow white pepper in Kerala; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) and (b). In order to obtain white pepper the black berries are to be treated to remove the black seed coat. Some preliminary work on the preparation of white pepper was carried out in 1961 at the Pepper Research Station, Taliparamba, in Kerala State and a technique for the preparation of white pepper was perfected. To work out the economics of such treatment on a commercial scale, a grant has been sanctioned by the Indian Central Spices and Cashewnut Committee for work to be done at the Taliparamba Station in Kerala.

Cashewnut Production

773. Shri A. K. Gopalan: Will the Minister of **Food and Agriculture** be pleased to state:

(a) the quantity of raw cashewnuts required by the cashew processing industry in India;

(b) how much of this is now produced indigenously;

(c) the steps taken by Government to make the country self-sufficient in raw nuts; and

(d) the amount spent so far by the Centre for the purpose?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) Based on the current exports, the average annual requirements of the Cashew Processing Industry in India are estimated at about 3 lakh tons of raw cashewnuts.

(b) The estimated production during 1961-62 (latest available) was 1·25 lakh tons of raw cashewnuts.

(c) During the Third Plan period a provision of Rs. 1.90 crores has been made for the development of cashewnut with a view to achieve a target of 8 lakh additional acres. Development Schemes towards this end are in progress in the cashew growing States. These Schemes include incentives to growers in the shape of crop loans, assignment of lands on lease and supply of planting material. In addition, a Committee named Indian Central Spices and Cashewnut Committee has been set up to look after all round development of spices and cashewnut.

(d) Under the revised procedure of Central assistance to States, lump sum allotments are made to them annually for the Agricultural Production Schemes included in their Annual Plans.

रेलवे कर्मचारियों को मकान बनाने के लिए ऋण

७७४. श्री ओंकार लाल बरवा : क्या **रेलवे** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जो रेल कर्मचारी पेमेंट आफ वेजेज एक्ट के अधीन हैं, उन्हें मकान बनाने के लिये ऋण नहीं मिलता जब कि केन्द्रीय सरकार के कर्मचारी इसके अधिकारी हैं ; और

(ख) यदि हां, तो इसके क्या कारण है ?

रेलवे मंत्रालय में उपमंत्री (श्री शाहनवाज खां) : (क) जी नहीं । सच बात यह है कि केन्द्रीय सरकार के जो कर्मचारी (जिनमें रेल कर्मचारी भी शामिल हैं) मजूरी देनगी अधिनियम द्वारा शासित होते हैं, उनको मकान बनाने के लिये ऋण नहीं दिया जाता ।

(ख) इस तरह के ऋणों का नियंत्रण निर्माण, आवास और पुनर्वास मंत्रालय

द्वारा किया जाता है और उसी मंत्रालय ने यह पाबन्दी लगा रखी है क्योंकि मजूरी देनगी अधिनियम के वर्तमान उपबन्धों के अधीन कर्मचारियों के वेतन में से इस तरह के ऋणों की कटौती करना मना है ।

आमों को डिब्बों में बन्द करने के केन्द्र

७७५. श्री ओंकार लाल बेरवा : क्या **खाद्य तथा कृषि** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार आम को डिब्बों में बन्द करने के केन्द्र खोलने की व्यवस्था कर रही है ;

(ख) यदि हां, तो इस योजना पर क्या खर्च आयेगा ; और

(ग) ये केन्द्र कहां कहां पर खोले जायेंग ?

खाद्य तथा कृषि मंत्रालय में राज्य मंत्री (श्री अ० म० थामस) : (क) खाद्य विभाग का आमों की डिब्बाबन्दी के लिये केन्द्र खोलने का कोई विचार नहीं है । तथापि, विभाग का चार प्रदर्शन एवं सामुदायिक डिब्बाबन्दी तथा परिरक्षण केन्द्र खोलने का एक कार्यक्रम है जहां आमों का भी विधायन तथा डिब्बाबन्दी की जा सकेगी ।

(ख) प्रत्येक केन्द्र पर होने वाला व्यय नीचे दिया जाता है :—

> उपकरण, मशीनरी आदि के लिए रु० ४०,००० का पूंजीगत व्यय । कर्मचारियों, इंधन, रसायनों, आकस्मिक व्यय, आदि के लिए रु० ३०,००० का आवर्तक व्यय ।

(ग) दिल्ली में यह केन्द्र खोला जा चुका है । अन्य तीन केन्द्र शीघ्र ही मद्रास, कलकत्ता और बम्बई में खोले जाएंगे ।

गोधरा के निकट रेल पटरियों की फिश प्लेटें

७७६. श्री ओंकार लाल बेरवा : क्या **रेलवे** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जनवरी, १९६४ के पहले सप्ताह में गोधरा के पास रेल की पटरियों की फिश प्लेटें खोल दी गई थीं ;

(ख) यदि हां, तो क्या इसकी जांच की गई है कि किसने खोली थीं ; और

(ग) यदि हां, तो इस सम्बन्ध में कितने व्यक्ति गिरफ्तार किये गये ?

रेलवे मंत्रालय में उपमंत्री (श्री शाहनवाज खां) : (क) जी हां ।

(ख) जी हां ।

(ग) तीन ।

Bridge Across Krishna

777. Shri Eswara Reddy: Will the Minister of **Railways** be pleased to refer to the reply given to Unstarred Question No. 1748 on the 17th December, 1963 and state:

(a) whether the fabrication of the trial span for the second bridge across the River Krishna has been taken up; and

(b) whether all the high tensile steel required for the above bridge has been received?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) Yes.

(b) About 85 per cent of the High tensile steel required for the bridge girders has been received at Calcutta and the balance quantity also has been shipped from the U.K.